

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal (M.P.)

No. 636 /Admin.(Services)/2016 Dated: Allahabad: December 02, 2016

Subject: Nominations for Programmes scheduled to be held in the month of January, 2017 to May, 2017 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir/Ac.Prg. (2016-17) /3236 dated 16.07.2016 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to nominate the following Judicial officers for participation in the training programme scheduled in the month of January, 2017 to May, 2017 at National Judicial Academy, Bhopal which are as under:

Sl No	Prog No.	Programme Date		Name of the Programme	Nominated Officers
1	P-1007	14.01.17	15.01.17	Annual National Seminar on Working of the CBI Courts and Prevention of Corruption Courts	1. Sri Sanjay Kumar-I, Special Judge, Anti-Corruption, CBI Court No. 3, Lucknow 2. Sri Rajesh Chaudhary, Special Judge, Anti-Corruption, CBI Court No. 1, Ghaziabad 3. Sri Sunil Kumar Yadav, Special Judge, Anti-Corruption, CBI Court No. 1, Lucknow
2	P-1008	21.01.17	22.01.17	Annual National Seminar on Working of the Motor Accident Claims Tribunals in India	1. Sri Kaushalendra Yadav, Additional District & Sessions Judge, Kaushambi 2. Sri Griesh Kumar Vaish, Additional District & Sessions Judge, Allahabad 3. Sri Satya Vir Singh Yadav, Additional District & Sessions Judge, Kushinagar at Padrauna 4. Dr. Manu Kalia, Additional District & Sessions Judge (FTC), Baghpat
3	P-1010	28.01.17	29.01.17	Workshop on the use of Court Managers at the District Court Level	1. Sri Sanjay Kumar Pachori, District & Sessions Judge, Chitrakoot 2. Sri Suresh Kumar Gupta, Principal Secretary, Parliamentary Affairs, Govt. of U.P., Lucknow 3. Sri Narendra Kumar Johari, District & Sessions Judge, Budaun
4	P-1012	11.02.17	12.02.17	Annual National Seminar on Functions of Registrar (Judicial) in Different High Courts	1. Sri Sanjay Shanker Pandey, Joint Registrar (Judicial) (Accounts), High Court, Lucknow 2. Sri Anoop Kumar Goel, Officer-On-Special Duty (Judicial) (Enquiry), High Court, Allahabad 3. Sri Jitendra Kumar Singh, Officer-On-Special Duty (Judicial), High Court, Allahabad

5	P-1015	04.03.17	05.03.17	Annual National Seminar on Working of the POCSO Courts in India	1. Sri Shri Nath Singh, Additional District & Sessions Judge, Jalaun at Orai 2. Sri Neel Kuntha Sahai, Additional District & Sessions Judge, Lucknow 3. Sri Manoj Kumar Shukla, Additional District & Sessions Judge, Jalaun at Orai
6	P-1016	11.03.17	12.03.17	Annual National Seminar on the Functions of Registrar (Administration) in Different High Courts	1. Sri Irfan Qamar, Joint Registrar (Judicial) (Selection & Appointment), High Court, Allahabad
7	P-1019	01.04.17	02.04.17	Annual National Seminar on Working of the Juvenile Justice Boards in India	1. Sri Saurabh Kumar Verma, Judicial Magistrate, Ballia 2. Sri Amit Singh-II, Judicial Magistrate, Auraiya 3. Sri Hitesh Agarwal, Judicial Magistrate, Azamgarh
8.	P-1020	08.04.17	09.04.17	Annual National Seminar on Functions of the Registrar (Miscellaneous) in Different High Courts	1. Sri Mayank Kumar Jain, Registrar (Judicial) (Selection & Appointment), High Court, Allahabad 2. Sri Ram Nagina Yadav, Officer-On-Special Duty (Judicial), High Court, Allahabad 3. Sri Atul Srivastava, Joint Registrar (Judicial) (Services), High Court, Allahabad
9.	P-1021	15.04.17	16.04.17	Annual Conference on Stress Management	1. Sri Raj Beer Singh, District & Sessions Judge, Lakhimpur Kheri 2. Sri Ajit Singh, District & Sessions Judge, Hathras 3. Sri Subhash Chandra Sharma, District & Sessions Judge, Lalitpur

**Yours faithfully,**

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 636 (i) /Admin.(Services)/2016**

**Dated: December 02, 2016**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Allahabad, Auraiya, Azamgarh, Baghpat, Ballia, Ghaziabad, Jalaun at Orai, Kaushambi, Kushinagar at Padrauna, Lucknow with the request to kindly inform the officers concerned accordingly.
3. Sri Sanjay Kumar Pachori, District & Sessions Judge, Chitrakoot, Sri Suresh Kumar Gupta, Principal Secretary, Parliamentary Affairs, Government of Uttar Pradesh, Lucknow, Sri Narendra Kumar Johari, District & Sessions Judge, Budaun, Sri Raj Beer Singh, District & Sessions Judge, Lakhimpur Kheri, Sri Ajit Singh, District & Sessions Judge, Hathras and Sri Subhash Chandra Sharma, District & Sessions Judge, Lalitpur with the request to kindly participate in the said training programme under intimation to the Court.
4. Sri Mayank Kumar Jain, Registrar (Judicial) (Selection & Appointment/ Seniority), High Court, Allahabad, Sri Anoop Kumar Goel, Officer-On-Special Duty (Judicial) (Enquiry), High Court, Allahabad, Sri Sanjay Shanker Pandey, Joint Registrar (Judicial) (Accounts), High Court, Lucknow Bench, Lucknow, Sri Jitendra Kumar Singh, Officer-On-Special Duty (Judicial), High Court, Allahabad, Sri Irfan Qamar, Joint Registrar (Judicial) (Selection & Appointment), High Court, Allahabad, Sri Ram Nagina Yadav, Officer-On-Special Duty (Judicial), High Court, Allahabad and Sri Atul Srivastava, Joint Registrar (Judicial) (Services), High Court, Allahabad with the request to kindly participate in the said training programme under intimation to the Court.

5. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad along with a copy of letter no. NJA/Dir/Ac.Prg.(2016-17)/3236 dated 16.07.2016 of Dr. Geeta Oberoi, Professor/ Director In-charge, National Judicial Academy, Bhopal for nomination of Court Managers for Programme No. P-1010 at their end.
6. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-  
**Assistant Registrar (Services)**